

(c) whether Government has planned to construct alternate sites for standard size airports and asked both the State Governments to provide land and assistance to secure safe landing of aircrafts; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) Yes, Sir. 11 airports were identified as Critical Airports from flight operations point of view including Patna and Jammu airports. These are operationally safe however, they are considered critical from point of view of constraints existing in and around the airport.

(b) No, Sir. The flight operations at these airports take place with operational constraints which include the load penalty on airline operators.

(c) and (d) At Jammu airport, runway extension up to 2450m (408m extension) has been planned, subject to land transfer from Army/Government of J&K.

In respect of Patna airport, Government of Bihar has proposed alternate site for Patna airport at Bihata Airport (IAF). AAI had conducted preliminary feasibility study and the report has been submitted to Government of Bihar in October, 2009.

#### **Civil Aviation requirements for promoting air travel services**

778. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Directorate General of Civil Aviation (DGCA) has issued Civil Aviation Requirements for Scheduled regional air transport service with a view to promote air connectivity within a region, expand air travel services for Tier II and Tier III cities and between specific regions; and

(b) if so, the steps taken to provide air services to tourist destinations to boost tourism in India?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) Directorate General of Civil Aviation (DGCA) has issued Civil Aviation Requirements (CAR) Section 3, Air Transport Series 'C', Part VIII stipulating minimum requirements for grant of permit to operate scheduled regional air transport service.

The scheduled regional airlines will primarily operate in a designated region and will not be permitted to operate on the trunk routes indicated in the Route Dispersal Guidelines issued by the Government.

The CAR is available on DGCA website [www.dgca.nic.in](http://www.dgca.nic.in).

(b) Government has laid down Route Dispersal Guidelines with a view to achieving better regulation of air transport services taking into account the need for air transport services of different regions of the country including North-East region. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability. As such, the airlines are free to operate anywhere in the country subject to compliance of Route Dispersal Guidelines issued by Government.

#### **Utilisation of land possessed by AAI**

779. SHRIMATI T. RATNA BAI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Airports Authority of India (AAI) currently possesses a total land bank of about 45,000 acre across various airports in the country;

(b) if so, the details of its utilisation for various purposes, State-wise; and

(c) the reasons for non-utilisation of lands, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) Yes, Sir. Airports Authority of India (AAI) has got approx. 50,709 acres of land (including Delhi and Mumbai airports).

(b) Airport land at all the States in the country are used for aviation purposes *i.e.* runway, apron, terminal building, administrative/office building, CNS facilities, car parking, staff quarters, oil companies, flying schools, airline companies, cargo, flight kitchens, hotels, fuel outlets, roads etc.

(c) Portions of land are required to be kept vacant for operational purposes, including future expansion of the airport infrastructure and city side development to generate revenue for AAI.

#### **Renovation of Chennai domestic and international airports**

780. SHRIMATI VASANTHI STANLEY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the deadline for completion of the renovation work at domestic and international terminals in Chennai;

(b) the total cost of this renovation;

(c) whether the work is going on as per schedule and what are the likely dates by which it will be completed;

(d) what will be the salient features of the airports once they are renovated; and